

Annexure - 4 Yours Ethnic Foods Private Limited; Liquidation commenced on 05.06.2025; Unsecured financial creditors (other than financial creditors belonging to any class of creditors) Yours Ethnic Foods Private Limited (As on 18.10.2025)
--

\	Name of Creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	% share in total amount of claims admitted					
1	MAS Financial Services Limited	04-07-2025	90,78,167.00	90,78,167.00	Unsecured	₹ 0.00	3.46%	₹ 0.00	₹ 0.00	₹ 0.00	₹ 0.00	
2	J. K. ADVERTISING	28-06-2025	13,11,967.00	₹ 0.00	Unsecured	₹ 0.00	0.00%	₹ 0.00	₹ 0.00	₹ 13,11,967.00	₹ 0.00	The documentary evidence submitted by the creditor was insufficient for admission, and since the claim was not filed during the CIRP period, it is now time-barred.
3	Svakarma Finance Private Limited	06-08-2025	2,86,81,269.00	2,78,87,310.00	Unsecured	Ref Note 4 Below	10.62%	₹ 0.00	₹ 0.00	₹ 7,93,959.00	₹ 0.00	As per Regulation 27 of Liquidation--In the case of rent, interest and such other payments of a periodical nature, a person may claim only for any amounts due and unpaid up to the liquidation commencement date.
4	NayanKumar Ramniklal Shah	28-06-2025	5,02,90,432.00	₹ 0.00	Unsecured	₹ 0.00	0.00%	₹ 0.00	₹ 0.00	₹ 5,02,90,432.00	₹ 0.00	The documentary evidence submitted by the creditor was insufficient for admission, and since the claim was not filed during the CIRP period, it is now time-barred.
4	Total		₹ 8,93,61,835.00	₹ 3,69,65,477.00	₹ 0.00	₹ 0.00	14.08%	-	-	₹ 5,23,96,358.00	₹ 0.00	

1. The claims are in process of verification on the basis of proof of claim and records available with Corporate Debtor.
2. The claims were admitted are subject to further revision/substantiation/modification on the basis of any additional information/evidence/clarification which may be received subsequently and which warrant such revision/substantiation/modification.
3. Information/evidence/clarification may also be pending from Operational Creditor/Management/Employees for the claims under further verification.
4. Cash Collateral amounting to Rs. 11 Lakhs considered as amount claimed covered by Security Interest